

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 202
CP No. 122/59-241-242/JPR/2020
Under Section 59-241-242 of
Companies Act, 2013

In the matter of:

Nawneet Somani & Ors.

...Petitioners

Versus

Prem Somani Share Brokers Pvt. Ltd. & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Naresh Kumar Sejvani, Adv.
For the Respondent : Samay Maheshwari, Adv.
Prem Lata Somani, in person
Naval Kumar Somani, in person

ORDER

Heard Mr. Naresh Kumar Sejvani, Adv. appearing on behalf of the
Petitioner. Mr. Samay Maheshwari, Adv. appearing on behalf of the Respondent.

On the joint request of both the parties, list the matter on 09.09.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

July 10, 2024